

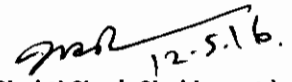
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 13-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Second Appeal No.77/92 Jagdish Chand Vs. Prem Devi	M.M.Ranjan	P.K. Agrawal
2	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Petition No. 3106/15 Mukesh Kumar Saini Vs. State	G.L. Sharma	Umesh Vyas
3	Sh. Arvind Kumar Pareek, Advocate	S.B. Civil First Appeal No. 414/02 Ramratan VS. Shiv Ratan	A.K. Bhandari	B.C. Agarwal
4	Smt. Madhuri Singh , Advocate	S.B. Cri. Misc. Bail Application No. 2613/16 Ayvb Kedar Khan Vs. State S.B. Cri. Misc. Bail Application No. 2482/16 Kadar Soleman Khan Vs. State	Sandeep Pathak	Sanjay Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 16-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 587/15 Ashok Kumar Vs. Ramesh Chand	Sudesh Bansal	Mahesh Dutt Sharma
2	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No.60/14 M/S Shri Subham Builders & colonizers Vs. Mayura Towanship Project Developers Pvt. Ltd.	Sanjay Joshi	K.S. Sharma
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
4	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
5	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
6	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 317/96 Smt. Amlin Jhon Vs. Semual Jhon	S.P. Tyagi	Reashm Bhargava
7	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 1083/15 Kapil Kumar Vs. Yachana Dua	Rajeev Surana	Kapil Gupta
8	Sh. A.K. Bajpai, Advocate	S.B. Civil Arbitration Application No. 22/16 Ashapura Trade And Transport Pvt. Ltd. Vs. RSRTC	Shashi Kant Saini	Vinayak Jochi
9	Sh. Poonam Chand Bhandari, Advocate	S.B. Cr. Misc. Bail Application No. 502/16 Lala Ram Vs. State	Manoj Ojla	Laxmi kant Sharma
10	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No. 1061/13 Hemraj Vs. Jyoti Bai	Abhi Goyal	D.S.Jhala
11	Sh. Harish kumar Tripathi Advocate	S.B. Criminal Revision Petition No. 1006/10 Ganesh Yadav Vs. Smt. Rajkumari	Mahendra Goyal	Suresh Kumar

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